

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA 280/99

Tuesday, this the 19th day of June, 2001.

CORAM :

HON'BLE SHRI A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE SHRI G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

K.P. Sheeja, aged 25 years,
W/o Viswambharan,
Khalasi Helper(Electrical),
Southern Railway,
Diesel Loco Shed, Ernakulam,
residing at Manapurathu House,
Mavelloor P.O.,
Velloor, Kottayam District.

Applicant

(By Advocate Mr. T.C. Govindaswamy)

Vs.

1. Union of India, represented by the General Manager, Southern Railway, Headquarters Office, Park Town P.O., Madras - 3.
2. The Chief Personnel Officer, Southern Railway, Headquarters Office, Park Town P.O., Madras - 3.
3. The Senior Divisional Personnel Officer, Southern Railway, Trivandrum Division, Trivandrum - 14.
4. The Divisional Mechanical Engineer(Diesel), Southern Railway, Ernakulam Junction, Ernakulam.
5. The Senior Section Engineer(Diesel/Loco), Diesel Shed, Southern Railway, Ernakulam.
6. The Chairman, Railway Recruitment Board, Madras.

Respondents

(By Advocate Mr. Mathews J. Nedumpara)

The application having been heard on 19.6.2001, the Tribunal on the same day delivered the following :

O R D E R

HON'BLE A.M. SIVADAS, JUDICIAL MEMBER

The applicant seeks to declare that refusal/failure on the part of the respondents to allow her to participate in the interview/viva-voce conducted on 30.12.98 in connection with the selection referred to in Annexure A1 is highly arbitrary,

discriminatory and unconstitutional and to direct the respondents to consider her for promotion as Assistant Station Master against the General Departmental Competitive Examination quota vacancies referred to in Annexure A1 by subjecting her to a viva/voce and Psycho Test and to grant her the consequential benefits.

2. After having argued at length, the learned counsel appearing for the respondents submitted that in the facts and circumstances of the case and also, in the light of the common order in OA 67/99 and OA 68/99, there can be a direction to the respondents to permit the applicant to participate in the interview/vive-voce and Psycho Test.

3. Accordingly, the respondents are directed to hold a supplementary interview/viva-voce and Psycho Test for the applicant to the post of Assistant Station Master within a period of three months from the date of receipt of a copy of this order and to finalise the selection list only thereafter. If the applicant succeeds to find a place in the selection list, she may be given appropriate place in the select list and consequential benefits shall be granted to her in accordance with law.

The OA is disposed of as above. No order to costs.

This 19th day of June, 2001.



G. RAMAKRISHNAN,
ADMINISTRATIVE MEMBER



A.M. SIVADAS,
JUDICIAL MEMBER

oph

List of Annexures referred in the Order :

Annexure A1: True copy of letter No.V/P.563/11/ASM/GDCE dated 4.12.98 issued by the 3rd respondent.